

are pending before Government and from what date?

**THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):**  
(a) to (e) The information is being collected and will be laid on the Table of the Sabha.

**Allotment of Government accommodation to journalists**

\*351. **SHRIMATI NARGIS DUTT:**  
**SHRIMATI PRATIBHA SINGH:**

Will the Minister of **WORKS AND HOUSING** be pleased to state:

(a) whether it is a fact that a large number of out of turn allotment of Government flats was made to journalists upsetting the seniority list for pool maintained by the P.I.B. during Janata and its successor Government;

(b) whether Government propose to lay a list of such allotments with details about the date of first eligibility, date of allotment, type of accommodation etc. on the Table of the House; and

(c) whether it is a fact that a number of pro-Janata newsmen were given accommodation of types higher than D-I and if so, what are the names of such journalists?

**THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):**

(a) Nine accredited journalists were allotted accommodation from the Press Pool on out of turn basis during Janata and its successor Government.

(b) The list is attached.

(c) No, Sir.

**Statement**  
*Out of turn allotments from Press Pool.*

Sl. No.	Name of the Pressman S/Shri	Date of first eligibility (i.e. date of accreditation)	Date of allotment & type of accommodation allotted	Remarks
1	T. R. Chopra . . .	13-8-1970	9/10/78 Type—V	On medical grounds. Recommended by the P.I.B.
2	B. R. Biswas . . .	28-6-1969	24/12/77 Type—IV	Do.
3	B. B. Mathur . . .	12-12-1977	1/2/1978 Type—V	Do.
4	S. Venkatesh . . .	1-5-1968	7/5/1978 Type—V	Allotment regularised in his name after the death of his brother. Recommended by the P.I.B.
5	S. K. Chadha . . .	15-12-1971	20/9/1978 Type—V	On medical grounds. Recommended by the P.I.B.
6	Kamal Sahai . . .	28-4-1977	2/5/1977 Type—IV	Allotment regularised after death of his father. Recommended by the P.I.B.
7	Raj Gill . . .	17-6-1977	5/1/1978 Type—V	The allotment made as a special case as approved by the then Minister of Works & Housing.
8	Abu Abraham . . .	14-6-1969	25/1/1979 Type—V	He was occupying M.Ps. (Rajya Sabha) flat in his capacity of Member of Rajya Sabha. He was allotted a Press Pool house on the recommendation of the P.I.B. as a special case.
9	Smt. Manu Hari Pathak	9-9-1975	22/8/1978 Type—V	Being a lady journalist she has to cover news at odd hours. Recommended by the P.I.B.